

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
CP-163/241-242/ND/2023
IA/03/2024

IN THE MATTER OF:

Ms. Vidhi Sharma and Anr.

...APPLICANT

Vs

M/s. Green Apple Projects Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 09.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Amit Goel, Ms. Vidhi Sharma, Ms. Nidhi Sharma (petitioners in person).

For the Respondent

:Adv. Arjun Malik for R-5 (Mr. Jayant Khullar). Adv. Saurabh Balwani & Adv. Chirag pathos, for Respondent No.3. Mr Ashish Mohan, Mr Rishabh Kapur, Mr Tanmay Gupta. Adv. Vikrant Pachnanda, Adv Chirag Gupta and Adv Mukul Katyal for Respondent No.1

ORDER

Pleadings are complete. List the matter along with IA on **11.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)